

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8565/2007

(From the judgement and order dated 10/01/2007 in CMM No. 41/2007 of The
HIGH COURT OF DELHI AT N. DELHI)

M/S. EASTERN EQUIPMENT & SALES LTD.

Petitioner(s)

VERSUS

ING.YASH KUMAR KHANNA

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from filing c/c of the
impugned Judgment and permission to place addl. documents on record and with
prayer for interim relief and office report)

Date: 23/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Jagjit Singh Chhabra,Adv.

For Respondent(s)

Mr. Rajiv Mehta,Adv.

Ms.Nisha Bhambhani, Adv.

Mr.Ahanthem Henry, Adv.

Mr.B.Aggrawal, Adv.

UPON hearing counsel the Court made the following
ORDER

In view of the letter circulated by counsel for the respondent, the matter is
adjourned by two weeks.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master